

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1389  
ANSWERED ON:14.08.2013  
MIGRATION OF STUDENTS TO OTHER SCHOOLS  
Mithlesh Shri

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether secondary schools recognized upto class 10th are likely to be recognized upto class 12th;
- (b) if so, the details thereof;
- (c) whether students passing 10th class from secondary schools do not get admission in other schools in any of the streams i.e. Science/Commerce/Arts in class XI after the result, as a result they appear either as private candidates or seek admission in schools by paying maximum donation; and
- (d) if so, the details of such schools of Delhi and guidelines given for admission in class XI to such students?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b): The Central Board of Secondary Education (CBSE) does not grant recognition to schools. A school which is already affiliated to CBSE for the Secondary School Examination can apply to seek upgradation to the Senior School Certificate Examination. The schools are granted upgradation subject to the fulfillment of the provisions contained in the Affiliation Bye-Laws of the CBSE.

(c)&(d): No such instance has come to the notice of the CBSE. However, Rule 7.4 of the Examination Bye-Laws of the CBSE prescribes that admission to Class XI shall be open to such students who have:

(i) obtained minimum Grade D in at least five subjects excluding the 6th additional subject under Scholastic Area at Secondary School Examination

(ii) passed an equivalent examination conducted by any other recognized Board of Secondary Education/ Indian University

In case of any violation of norms, explanations are sought from the school concerned and appropriate action is taken on the merits of the case.